## **NOTICE**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person **at the Principal Seat at Bombay that :** 

The Notice bearing No. RJ-1/Regular/1184/2025 dated 21st August 2025 stands withdrawn.

High Court, Appellate Side, Bombay	) By Order	
Date: 21 <sup>st</sup> August	)	
	) sd/-	
	) (H. M. Bhosale	e)
	) Registrar (Judicia	al-I)

## NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that on Friday, 22.08.2025, in Court Room No.54 at 05.15 p.m:

The Division Bench comprising of the Hon'ble Shri Justice G.S. Kulkarni and the Hon'ble Shri Justice Jitendra S. Jain will take up the following matters, as per the Board already published on 18.08.2025:

## APPELLATE SIDE

- 1. RPI (ST.) No. 1719 of 2025 in PIL No. 28 of 2019; and
- 2. RPI (ST.) No. 6376 of 2025 in PIL No. 28 of 2019.

Date: 21.08.2025	]	By Order
	]	•
High Court, Appellate Side, Bombay	]	sd/-
	]	(H. M. Bhosale)
	]	Registrar (Judl-I)